

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

C.P. No. 47 / 1993 in O.A. No. 526/89

Ayyadurai & Ors Versus Ravindra Kumar & Ors

Date of Order

Orders

14/6/93

This is C.P. filed by applicant through his counsel, against C.A.T. order dt. 8.11.89 in O.A. No 526/89.

On scrutiny found it is in order.

P. S. Rathana

S.O. (Gully)

14/6

14/6/93.

Mr. R.C. Gaur - Counsel for applicant.

Register & Put up in Court for admission on 15.6.93

REGISTRAR
C.A.T., JAIPUR

15.6.93 Sh. R.C. Gaur, counsel for the petitioner.

The C.P. has been disposed of by a separate order, which has been pronounced in the open court.

(D. L. Mehta)
Vice-Chairman